

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

**NOTICE**

NO.HCM.III/63/2019-Judl./17

Dated Shillong, the 09th October 2019

In view of the 'Regional Consultation of Member Secretaries, SLSAs and Secretaries, DLSAs of NorthEastern States' scheduled on 10th & 11th October, 2019 at North Eastern Police Academy, Umiam, it is notified to all concerned that the **SINGLE BENCH** of **HON'BLE THE CHIEF JUSTICE** shall sit at **10:30 AM** on **Thursday, 10<sup>th</sup> October 2019**.

Thereafter, the **DIVISION BENCH** shall sit after rising of the aforesaid **SINGLE BENCH**.

It is further notified that the **SINGLE BENCH** of **HON'BLE MR. JUSTICE H.S. THANGKHIEW** shall sit after rising of the **DIVISION BENCH**.

By order,

  
**JOINT REGISTRAR (JUDL.)**

Memo No. HCM.III/63/2019-Judl./17-A

Dated Shillong, the 09th October 2019

**Copy for information to: -**

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
3. The President/ Secretary, High Court Bar Association, Shillong.
4. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
6. All Court Masters concerned for information.
- ✓ 7. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
8. Notice Board.
9. Office File.

  
**JOINT REGISTRAR (JUDL.)** 09.10.19

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